

The shipping contractor with whom the refinery had a long term contract of affreightment terminated the contract unilaterally in May 1973. Due to hardening of the tanker market, the refinery faced difficulties in making alternative transportation arrangements immediately. A fresh contract of affreightment has been entered into with another party for the transportation of crude. To the extent feasible, spot tankers are also being utilized. The difficulties in making the refinery operate at its full capacity are being progressively overcome.

off-Shore Oil Drilling

9. SHRIMATI SUMITRA G. KULKARNI :

SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

SHRIMATI RATHNABAI SRINIVA-SA RAO :

SHRI M.S. ABDUL KHADER :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether some foreign oil firms have recently been permitted to undertake off-shore oil drilling operations in the Indian Ocean; and

(b) if so, what are the salient features of the agreements ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN) :

(a) No, Sir.

(b) Does not arise.

Employment of Judges in private firms after retirement

10. SHRI A.G. KULKARNI : SHRI V.B. RAJU : SHRI CHANDRA SHEKHAR : SHRI KRISHAN KANT : SHRI KALI MUKHERJEE : SHRI J.S. TILAK : DR. Z.A. AHMED : SHRI GURMUKH SINGH MUSAFIR : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to impose restrictions on employment of judges of High Courts and Supreme Court in private firms after retirement; and

(b) if so, what are the details in this regard ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. GOKHALE) : (a) At present there is no such proposal under consideration.

(b) Does not arise.

Power generation in Orissa

11. SHRIMATI SARASWATI PRADHAN : Will the Minister of IRRIGATION AND POWER be pleased to state the short-term and long-term plans formulated for generation of power (hydel, thermal and atomic) for the Orissa State ?

THE MINISTER OF IRRIGATION AND POWER (SHRI K.C. PANT),: During the Fifth Plan period it is proposed to augment the generating capacity in the Orissa State to the extent of 460 MW. of this hydro generation will be to the extent of 240 MW and thermal generation 220 MW. No nuclear power generation has been envisaged in Orissa.

Differences of Opinion on Liquid Fuel from Coal

12. SHRI A.G. KULKARNI : SHRI CHANDRA SHEKHAR : SHRI V.B. RAJU : SHRI KRISHAN KANT : SHRI KALI MUKHERJEE : SHRI J.S. TILAK : DR. Z.A. AHMED : SHRI GURMUKH SINGH MUSAFIR :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government are aware of the difference of opinion between Engineers India Limited and Dr. Lahari about the total amount required for the project to produce liquid fuel from coal; and

(b) if so, whether the differences have been reconciled and a final decision taken to start the project ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN) : (a) No, Sir.

(b) To examine the possibilities of establishing a plant to produce one million tonnes of oil products from coal, a Committee consisting